Declaration of Assets and Liabilities

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Year 2021-2022

I Pritam Kumar, son/daughter/wife of Basudeo Singh, aged 43 years, belonging to Bihar Legislative Assembly service and presently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

2237

Sr. No.	Description	Self	SpouseName(S) Kanchan Kumari	Dependant-1 Name Samiksha Anand	Dependant- 2 Name Srijan Anand	Dependan t-3 Etc. Name
(i)	Cash	Rs 10000/-	Rs 5000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 43652/- as on 15 th Ferbruary, 2022 in S.B.I., Bihar Vidhan Mandal	Rs 46500/- as on 15 th Ferbruary, 2022 in Canara Bank, Mithapur	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. – 12000/- Yearly P.P.F. of Rs 6000/-Yearly in S.B.I.(B.V.M)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motar Cycle	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-10gm (Approx)	Gold- 30gm (Approx) Silver- 250gm (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond / Shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*}Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have

Sr. No.	to be indicated] Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan t- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	2.484 Dismil Mauza – Nathnagar Dist- Bhagalpur	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total	Nil	Nil	Nil	Nil	Nil
	measurement) - Current market value					
(v)	Others (such as interest in property)	Share in Ancestral Property (Till date share is not defined)	Share in Ancestral Property (Til date share is not defined)		Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01.02.2022 Rs:- 122485	
(a)	(i) Loans from Banks	S.B.I., Bihar Vidhan Mandal, Patna		
	(ii) Loans from financial institutions	Nil	Nit	